

in Punjab have been diverted for the use of Delhi Municipal Corporation area;

(b) if so, the details thereof;

(c) the amount paid by the Delhi Administration to the Punjab Government for the supply of waters from Western Jamuna Canal for the year 1960-61;

(d) whether it is also a fact that this diversion has resulted in great distress to the population of the rural region of Haryana and specially to the agriculturists; and

(e) if so, what remedial action is proposed to be taken by Government?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) to (e). Information is being collected and will be laid on the Table of the House.

Mr. Speaker: Next question. Shri Maheswar Naik.

Shri Lahri Singh: May I know how long it will take to collect the information?

Mr. Speaker: He has taken too long to stand up. I have called the next question.

Thermal Power Plant in Delhi

***1508. Shri Maheswar Naik:** Will the Minister of Irrigation and Power be pleased to state:

(a) what progress has been made towards establishment of a Thermal Power Plant in Delhi;

(b) what part of the total cost of the project represents the foreign exchange component;

(c) whether the formalities for securing the foreign exchange component have been gone through; and

(d) if so, with which company?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) to (d). A statement giving the required information is 1092 (Ai) LSD—2.

laid on the Table of the House [See Appendix IV, annexure No. 42].

Shri Maheswar Naik: From the statement it appears that though three plants are likely to be set up, none of them is likely to be commissioned before the end of 1963. May I know how the present shortage of power in the city is going to be met, now that it is reported that Punjab has failed to supply the stipulated amount of power?

Shri Alagesan: This was answered on several previous occasions. I have also given a very detailed statement as to when these various plants will be installed and commissioned.

Shri Maheswar Naik: My question was...

Mr. Speaker: If his question is briefer, perhaps it may be easier for us to follow.

Shri Maheswar Naik: At least from today's papers it appears that Punjab has failed to supply the stipulated quantity of power. May I know whether and how the shortage of power is going to be met?

Shri Alagesan: I have answered on a previous occasion that regarding the power which we propose to get from Bhakra-Nangal system, we would be able to secure that within two or three months.

Dr. K. L. Rao: May I know whether the designs for these plants have been entrusted to a foreign firm at heavy cost and if so, what steps the Government are taking to see that in future they have their own organisation for this purpose, so that the heavy costs are avoided?

Shri Alagesan: The hon. Member is aware that a unit has been established in the CWPC and it will be strengthened, and in the course of a few years it will be possible for us to do all the designs.

Shri Sham Lal Saraf: May I know what progress we have achieved by now in manufacturing machinery

and generators for these power plants?

Shri Alagesan: There is the plant at Bhopal and three more are coming.

Dr. K. L. Rao: The Minister said that a unit is working in the CWPC for these plants. May I know whether the Government is aware that that unit is not sufficient and it has got to be strengthened immediately, because we are incurring very heavy cost? Will Government take immediate steps to see that the unit is strengthened very much?

Shri Alagesan: We shall certainly do that.

Shri Bhagwat Jha Azad: May I know whether the foreign exchange components that are mentioned in the statement are given for immediate release and by what time it will be possible for the Government to start these plants?

Shri Alagesan: The foreign exchange mentioned here has been released. The various dates when they will be commissioned are also given in the statement.

Reduction in Cane Prices in U.P. Sugar Mills

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*1509. { **Shri B. Verma:**
 Shri Prakash Vir Shastri:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government are aware that some of the sugar mills of U.P. have reduced the cane prices on the plea of less percentage of recovery of sugar;

(b) if so, whether Government are going to depute some of our chemists to examine this fact; and

(c) what immediate steps Government are taking to safeguard the interests of peasants?

The Parliamentary Secretary to the Minister of Food and Agriculture (Shri Shinde): (a) Yes, Sir. The

deductions have been authorised by the Government.

(b) and (c). Appointment of Chemists is not necessary. Purchase of cane and production of sugar are supervised respectively by Officers of the State Government and the Central Excise Department.

Shri B. Verma: May I know whether the sugar mills consult the Government before effecting a cut in the prices?

Shri Shinde: The Government was consulted regarding that. Even the State Governments were there for consultation etc.

Shri B. Verma: How is it that the cane of a particular area gives out different percentages of recovery?

Shri Shinde: It is, after all, left to the State Governments for actual implementation of the formula. But, as is well known, the recoveries from cane from different areas necessarily differ, and as the formula is based on different recoveries naturally the prices are bound to differ.

श्री प्रकाशवीर शास्त्री : श्रीमन्, क्या मैं जान सकता हूँ कि रिकवरी में प्रतिशत की कमी का बहाना ले कर शुगर मिलों ने गन्ने के मूल्य में जो कमी की है, वह कितनी है और क्या उत्तर प्रदेश की सभी मिलों ने वह कमी की है, अथवा थोड़ी मिलों ने की है ?

स्वास्ति तथा कृषि मंत्री (श्री स० का० पाटिल) : उस में बहाना तो नहीं मालूम होता है, क्योंकि यू० पी० गवर्नमेंट की तरफ से यह चीज आई कि इन दिनों में, यानी जून में, रिकवरी थोड़ी कम होती है। इस लिये यू० पी० गवर्नमेंट, सेंट्रल गवर्नमेंट और मिलों, इन सभी की राय ले कर वह चीज बनी है।

श्री त्यागी : कितनी मित्रों ने रिकवरी कम दिखा कर गन्ने की कीमत की है ? क्या मेहरबानी कर के उन के नाम पड़े जा सकते हैं ?